

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF FIRST APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	FA/97/2013	ADV. SHIVAN DESAI	CROSS COUNTRY HOTELS LTD. AND ANR.	BHUPINDER KUMAR MALHOTRA AND 6 ORS.		ADMITTED ON 19/08/2013 - STEPS ARE NOT TAKEN IN R/O UNSERVED R-1 TO R-4, IN VIEW OF ORDER DTD.12/07/2018 PASSED BY THE LD DY REGISTRAR MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS - POSTAL CHARGES NOT PAID TO ISSUE PUBLICATION NOTICE AS WELL AS AFFIXATION NOTICE -
2	FA/41/2015	ADV. YADIKA MANDREKAR ADV. U. R. TIMBLE	ARMANCAR CONSTRUCTION PVT. LTD. AND ANR.,	DOM FRANCISCO RESIDENTS CO-OPERATIVE HOUSING SOCIETY LTD. AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 3 ADV. ASHWIN D. BHOBE FOR R.NO.2 ADV. ANNELEISE FERNANDES FOR R.NO. 1 & 3	SCS - ADMITTED ON 09/06/2015 -
3	FA/66/2015	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	FARAIDOOON ASPENDIAR OSHTORI, THR. POA FARHANG KHODAYAR ATAIE AND 3 ORS.,	KAIKHOSROW ASPENDIAR OSHTORI AND 3 ORS.,	ADV. AJIT R. KANTAK FOR R.NO. 1 & 2 ADV. S.VEREKAR FOR R.NO.1(ABC) ADV. AJIT R. KANTAK FOR R.NO.1(ABC) ADV. RAJAS KANTAK FOR R.NO. 1 & 2	ADMITTED ON 20/07/2015 - SERVICE IS COMPLETE - APPLICATION DT.16/11/2017 FILED BY THE ADV. FOR RESPONDENT TO INTIMATE THE DEATH OF RESPONDENT NO.1 AND SAME IS KEPT IN MISC FILE -
4	FA/76/2015	ADV. MAHESH AMONKAR	UNION OF INDIA, BY ITS FLAG OFFICER COMMANDING.	COMMUNIDADE OF CHICALIM, BY ITS ATTORNEY AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 ADV. ANUSHA KAISUKAR FOR R.NO. 1	LAC
	WITH CA/153/2015 IN FA/76/2015	ADV. MAHESH AMONKAR	UNION OF INDIA, BY ITS FLAG OFFICER COMMANDING.	COMMUNIDADE OF CHICALIM, BY ITS ATTORNEY AND ANR.,		FOR STAY

5	FA/25/2016	ADV. PADGAONKAR KISHAN C	THE COMUNIDADE OF MARGAO SPECIAL ATTORNEY OF CELESTINO NORONHA.	SPECIAL LAND ACQUISITION OFFICER SALAU LIM IRRIGATION PROJECT AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1	ADMITTED ON 13/06/2016 - THE COST FOR PREPARING PUT OF PAPER BOOK IS RS.147/- - LD. ADV. FOR APPELLANT IS SERVED WITH NOTICE TO DEPOSIT THE COSTS - TILL DATE CHARGES FOR PREPARING PART OF PAPER BOOK NOT DEPOSITED - RESPECTFULLY PLACED BEFORE HON'BLE COURT -
6	FA/51/2016	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. PRIYANKA U. CHOPDEKAR ADV. NAIK SANTOOR	SWETA ESTATES PVT. LTD., REP. BY ITS AUT. REP. AMIT PALIWAL.	ARONDHA PROPERTIES PVT. LTD. AND ANR.	ADV. ROHIT BRAS DE SA FOR RESP. NO. 1 & 2	SCS - ADMITTED ON 02/08/2016 - SERVICE IS COMPLETE - FA/51/2016 & FA/110/2016 & BOTH THE MATTERS ARE ADMITTED & SERVICE IS COMPLETE - RECORDS AND PROCEEDINGS WITH PAPER BOOKS ARE RECEIVED FROM THE SUPERINTENDENT, DISTRICT & SESSIONS COURT, PANAJI VIDE LETTER DTD.18/06/2018 COMMON IN BOTH THE MATTER AS COMMON SPECIAL CIVIL SUIT NO.14/2010/A & BOTH THE APPEALS ARE ARISING OUT OF THE SAME JUDGMENT - RESPECTFULLY PLACED BEFORE YOUR HONOUR FOR CLUBBING BOTH MATTERS AS PER THE ORDER DATED.21/07/2018 OF THE LD. DY. REGISTRAR ON OFFICE NOTE DATED 20/07/2018 FOR NECESSARY ORDERS/DIRECTIONS - (COPY OF THE OFFICE NOTE KEPT IN MISC FILE) -
	WITH FA/110/2016	ADV. ROHIT BRAS DE SA ADV. PRITI S. P. DESHPRABHU	WILSON MANUEL GODINHO.,	SWETA ESTATES PVT. LTD., REP. BY GP. CAPT. SUMANT KOCHHAR AND ANR.,		SCS

WITH

CA/231/2016
IN
FA/110/2016

ADV. ROHIT BRAS DE SA
ADV. PRITI S. P.
DESHPRABHU

WILSON MANUEL
GODINHO.,

SWETA ESTATES PVT.
LTD., REP. BY GP. CAPT.
SUMANT KOCHHAR AND
ANR.,

FOR STAY - MAIN MATTER
ADMITTED ON 16/01/2017 -
SERVICE IS COMPLETE -
REPLY TO THE APPLICATION
FOR STAY ON BEHALF OF R-1
FILED AT PAGE NOS.5 TO 9 -
IN VIEW OF ORDER
DT.04/10/2017, AMOUNT NOT
DEPOSITED -

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FA/107/2016

ADV. F.E. NORONHA
ADV. ELORY AS. REBELLO
ADV. MANDA SUTAR

SAVIO DE SA AND ANR.,

THE MANAGING
DIRECTOR.,

ADV. ASHWIN D. BHOBE FOR
RESPONDENT

LAC

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FA/110/2016

ADV. ROHIT BRAS DE SA
ADV. PRITI S. P.
DESHPRABHU

WILSON MANUEL
GODINHO.,

SWETA ESTATES PVT.
LTD., REP. BY GP. CAPT.
SUMANT KOCHHAR AND
ANR.,

SCS

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CA/231/2016
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IN VIEW OF ORDER
DT.04/10/2017, AMOUNT NOT
DEPOSITED -

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FA/113/2016

ADV. R. G. RAMANI
ADV. SUNANDA AMONKAR

SHAMSUNDER VASSUDEO
KAMAT.,

THE COMMISSIONER,
CORPORATION OF THE
CITY OF PANAJI.,

10	FA/82/2017	ADV. MANISH DAMODAR SALKAR ADV. VISHWADH SARDESSAI AGA FOR APPLICANT ADV. MANISH DAMODAR SALKAR GA FOR APPELLANT NO. 1	THE EXECUTIVE ENGINEER, DIVISION III (PHE), PWD, PANAJI AND ANR.,	VERO NUNES AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 ADV. PEREIRA SUZETTE SAVIA. A FOR. R.NO.1 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO.1 ADV. L. RAGHUNANDAN FOR R.NO.1 ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 2 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 2	LAC - ADMITTED ON 17/07/2017 - SERVICE IS COMPLETE - IN VIEW OF ORDER DT.20/11/2017 PASSED BY HON'BLE COURT IN CA/121/2017, AWARD AMOUNT NOT DEPOSITED - - POSTAL CHARGES ARE NOT PAID TO ISSUE STAY WRIT
11	FA/37/2018	ADV. NIGEL DA COSTA FRIAS ADV. SHRUTI BHOMKAR ADV. BAVINA KUKALEKAR	COMMUNIDADE OF LOUTULIM, THR. ITS SPECIAL ATTORNEY, FRANKY MONTEIRO.,	THE EXECUTIVE ENGINEER, W.D. VI (ROADS) PWD, MARGAO.,	ADV. KHOLKAR NEHA UMESH FOR R.NO.1	
12	FA/144/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	CAMILO CAETANO, REP. BY ATTORNEY, APPELLANT NO. 12 AND 12 ORS.,	JOSEPH ROAS DE LIMA FERNANDES AND ANR.,	ADV. VINOD VISHNU KORGONKAR FOR RESPONDENTS ADV. BERNARD FERNANDES FOR RESPONDENTS ADV. VILAS PAVITHRAN FOR RESPONDENTS ADV. MANGUESHKAR KAJOL KAMLESH FOR RESPONDENTS ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS	- SERVICE IS COMPLETE -
13	FA/153/2018	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES	SHAMSUNDAR MIRAJI MIRAJKAR.,	GEETESH GOKULDAS NAIK AND ANR.,		

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

